

RBI/2016-17/128 DCM (Plg) No.1268/10.27.00/2016-17

November 12, 2016

The Chairman / Managing Director/ Chief Executive Officer,
Public Sector Banks/ Private Sector Banks / Foreign Banks/ Regional Rural
Banks / Cooperative Banks

Dear Sir.

Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes – Reporting and Monitoring – Information on Issuance of banknotes over the counters / ATMs

Please refer to our <u>Circular DCM (Plg) No.1264/10.27.00/2016-17 dated</u>
<u>November 11, 2016</u> on Withdrawal of Legal Tender Character of existing ₹ 500/and ₹ 1000/- Bank Notes – Reporting and Monitoring.

2. In continuation of the above, it has been decided that the banks need to furnish daily data on cash withdrawals over the counter and through ATMs. Accordingly, **Annex 6A** has been modified, which is <u>enclosed</u>. To facilitate consolidation of data at our end, we request you to provide us data in the attached Excel file in addition to the Annex 6A from November 13, 2016 onwards. Please note that daily reports should be <u>mailed</u>.

Yours faithfully,

(P Vijaya Kumar) Chief General Manager

Encl: As above

मुद्रा प्रबंध विभाग, केन्द्रीय कार्यालय, चौथी मंज़िल, अमर बिल्डिंग, सर पी. एम. मार्ग, पोस्ट बॉक्स स. <u>.1379,</u> मुंबई -400 001(भारत)

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Annex 6A - Revised

Format for reporting daily receipt of SBN in the denominations of ₹ 500/- and ₹ 1000/- and cash withdrawal through accounts (Counters and ATMs) - to RBI, DCM, Central Office by email.

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Date of Transactions:

Details of SBN received / banknotes issued:

Particulars	₹ 500 (in pieces)	₹ 1000 (pieces)	Total Value in rupees
SBN Exchanged in Cash			-
SBN Deposited into Account			
Total			
Counterfeit Note/s Detected			
Cash paid (other than exchange of SBN) to customers over the counters	₹		
Cash paid through ATMs / Other Machines	₹		